

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 9<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

**Counsel for the Appellant(s) :**

**Mr. Ashok Kr. Parija, Sr. Adv**

**Mr. R.M. Patnaik**

**Mr. P.P. Mohanty**

**Counsel for the Respondents:**

**Mr. Rutwik Panda**

**Ms. Anshu Malik for R-1**

**Mr. Raj Kumar Mehta**

**Mr. Elangbam**

**Mr. L.N. Mohapatra**

**Mr. Abhishek for R-2 & R-4**

**ORDER**

We have heard the learned counsel for the parties. The learned counsel are directed to file their respective comprehensive Written Submissions on or before 16.10.2014 after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

ts/js

**(Justice M. Karpaga Vinayagam)  
Chairperson**